

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3005
ANSWERED ON 16th DECEMBER, 2021**

ROAD PROJECTS

**3005. DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI GIRISH BHALCHANDRA BAPAT:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has proposed to construct 36,500 km roads in three years;**
- (b) if so, the details thereof, State-wise;**
- (c) the details of these projects including road widening projects in Maharashtra and Odisha;**
- (d) the time by which these projects are likely to be completed; and**
- (e) the extent to which cost of these projects has been escalated due to delay in completion of work?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Development of National Highways (NHs) is a continuous process and the Ministry takes up NH projects based on the requirements of traffic density, inter se priority, requirements of connectivity and the availability of resources. As a part of this ongoing development process, the Ministry plans to construct about 36,500 km of National Highways in the next three years from 2021-22 to 2023-24, it has fixed a target of 12,000 Km for construction in the Country during the current financial year, to be met from the ongoing NH projects in different States/UTs. Details of ongoing NH projects in the Country including road widening projects in Maharashtra and Odisha are placed at Annexure-I.

(d) A time limit of 2-3 years is generally kept for completion of NH projects.

(e)The cost of ongoing projects may increase due to site/local/project specific factors or other factors including price escalation during the project time cycle. In BOT projects, there is no cost overrun due to time overrun as escalation cost is absorbed by the Concessionaire. In other projects, if delay is attributable to the Contractor, damages are imposed and price escalation is not paid. If delay is attributable to the Project Authority, price escalation is paid as per contract conditions, and the actual amount of price escalation and inter-alia the actual increase in project cost, if any, is known only on actual completion of the project and final settlement of bills.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3005 FOR ANSWER ON 16.12.2021 ASKED BY DR. PRITAM GOPINATHRAO MUNDE AND OTHERS REGARDING ROAD PROJECTS****The details of ongoing NH projects as on 30th Nov, 2021**

S.N.	State	No.	Length(In Km)	Cost (Cr)
1	A&N Island	12	327	1992
2	Andhra Pradesh	109	2912	44782
3	Arunachal Pradesh	47	1287	16488
4	Assam	78	1496	23908
5	Bihar	107	3333	62905
6	Chhattisgarh	59	2378	16681
7	DD&DNH	4	17	137
8	Delhi	8	79	12876
9	Goa	27	219	5232
10	Gujarat	77	2024	49788
11	Haryana	53	1452	46036
12	Himachal Pradesh	52	621	18645
13	Jammu and Kashmir	45	921	45423
14	Jharkhand	48	1417	15606
15	Karnataka	107	3654	55759
16	Kerala	48	1119	41750
17	Madhya Pradesh	90	3348	37602
18	Maharashtra	368	11323	154114
19	Manipur	61	1270	13205
20	Meghalaya	26	282	3661
21	Mizoram	38	1049	17371
22	Nagaland	52	1010	11661
23	Odisha	72	3096	28027
24	Puducherry	4	11	50
25	Punjab	59	1574	42119
26	Rajasthan	94	4052	51988
27	Sikkim	35	446	7659
28	Tamil Nadu	115	3467	46469
29	Telangana	57	2169	23348
30	Tripura	26	447	5129
31	UT Ladakh	12	230	2368
32	Uttar Pradesh	97	4384	91332
33	Uttarakhand	115	1716	20154
34	West Bengal	81	1537	27215
	Total	2283	64667	1041479
